

S.No.	Name of State/town
7.	Krishna Nagar
8.	Suri
9.	Tarkeshwar
10.	Jalpaiguri
11.	Siliguri
12.	Darjeeling
13.	Berhampur
14.	Ballurghat
15.	Basirhat
16.	Raiganj
17.	Ranaghat
18.	Katwa
19.	Bolpur
20.	Arambagh
21.	Habra
22.	Haldia (NCU)
23.	Jhargram
24.	Kalna
25.	Jangipur
26.	Alipurduar
27.	Raghunathpur
	ANDAMAN & NICOBAR ISLANDS
	<i>Dadra & Nagar Haveli</i>
1.	Sivassa

S.No.	Name of State/town
	LAKSHDWEEP
1.	Kavaratti
	PONDICHERRY
1.	Karaikal
2.	Pondicherry
3.	Yanam

Disputes of Public Sector Undertakings

1361. SHRI ANNA JOSHI:
SHRIMATI RITA VERMA:
SHRI DATTATRAYA
BANDAUR:
SHRIMATI KRISHNEDRA
KAUR (DEEPA):

Will the Minister of PRIME MINISTER be pleased to state:

(a) whether the Supreme Court has recently directed the Union Government to set up a Committee to monitor and resolve the disputes of Public Sector Undertakings;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) Supreme Court while considering the Civil Appeal No. 2058-59 of 1988 between ONGC & Collector of Central Excise, Bombay directed the Government of India to set up a Committee to monitor the dispute between Ministry & Ministry of Government of India, Ministry and Public Sector Enterprises and

Public Sector Enterprises themselves, to ensure that no litigation comes to the Court or Tribunal without the matter having been first examined by the committee and its clearance for litigation.

(c) Committee has been set up as per direction of Supreme Court headed by Cabinet Secretary. However, in so far as disputes between PSE to PSE are concerned, there is already a mechanism of Permanent Machinery for Arbitration in the Department of Public Enterprises functioning since 30.3.1989.

'Kamini' Research Reactor

1362. SHRI GANGADHARA SANIPALLI: Will the Minister of PRIME MINISTER be pleased to state:

(a) whether a mini research reactor 'Kamini' has been commissioned at Kalpakkam;

(b) if so, he details of its performance; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The mini research reactor 'Kamini' is in advanced stage of construction at Kalpakkam. It is not yet commissioned. However, the core and reactor assembly for the same have been constructed and made critical at BARC, Bombay, in the Purnima-III reactor.

(b) and (c). The experiments verifying the physics design of the reactor are presently underway. Instead of using the designed and fabricated core in the Kamini reactor, it was decided to do some physics experiments in BARC itself using the existing core in the Purnima-III reactor. This was

in view of the fact that this is the first Uranium-233 bearing plate fuel type reactor. The core and reflector assembly are expected to be transported to Kalpakkam soon after the monsoon. Meanwhile, construction and erection of all other components of Kamini reactor are proceeding satisfactorily and undergoing preliminary trials.

Legislation on Agricultural Workers

1363. SHRI GANGADHARA SANIPALLI:
SHRI BARE LAL JATAV:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to enact any Central legislation on agricultural workers; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). A proposal to enact Central Legislation for Agricultural Workers is under consideration of the Government.

Performance of UBS Schemes

1364. SHRI GANGADHARA SANIPALLI: Will the Minister of URBAN DEVELOPMENT be pleased to state: the success achieved so far Urban Basic Service Scheme and other schemes launched for the benefit of the urban poor, State-wise and Scheme-wise?

THE MINISTER IN STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): The major schemes being funded by the Ministry of Urban Development for the benefit of the urban poor and the progress thereunder are given below:-